

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 427
Miscellaneous App/2/ND/2021,
CA/138/ND/2020, CA/412/ND/2023 IN
CP/178/ND/2019

IN THE MATTER OF:

Dr. Preet Anand	...	Applicant
Versus		
CP World Lines Pvt Ltd & Ors	...	Respondent

Under Section 241-242.

Order delivered on 09.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Anurag Chandra, Adv. Rohit Raman
For the Respondent	: Adv. S.K. Sharma, Adv. Vyom, Adv. Chitrankit Rana, Adv. Rohan Kumar, Adv. Shyamal Kumar, Adv. Samdarshi Sanjay for R-1 & 2

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **21.05.2024**.

Sd/-
(Court Officer)